

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 17-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No.533/10 Hazi Abdul Hafiz Vs. Abdul Kudas And Anr.	Gaurav Gupta	Dr. P.C. Jain
2	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Criminal Revision Petition No. 365/14 Sumesh Dhobi Vs. Anju Devi	Vivek Goyal	Saransh Saini
3	Sh. Satish Kumar Avasthi, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
4	Smt. Madhuri Singh , Advocate	S.B. Civil Misc. Appeal No. 3965/15 Phool Chand Pareta VS. Smt. Monika Pareta	Jinesh Jain	Pradeep Mathur
5	Sh. Ravi Bhojak , Advocate	S.B. Civil First Appeal No. 456/14 Banwari & Ors.	Dhanna Ram	Rahul Tiwari
6	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No. 428/15 Surendra Singh Vs. State	Rajvir Sharma	Narendra Singh
7	Sh. R.S. Shekhawat, Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in the opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)


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1	Sh. G.K. Garg, Sr. Advocate	D.B. Special Appeal No. 36/15 Ranwa Real Estate Private Limited Vs. Panchsheel Colonizers Private Limited.	Shasi Kant Saini	Naresh Gupta
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
3	Sh. Raj Kumar Yadev, Advocate	S.B. Cr. Misc. Bail Application No. 14595/15 Smt. Radha Devi Sharma Vs. State	Ram Manohar Sharma	Jitendra Mitruka
4	Sh. A.K. Bajpai , Advocate	S.B. Cr. Revision Petition No. 749/12 Ganesh Textile Traders Vs. M/s Narendra Kumar & Praveen Kumar	Manoj Sharma	M.C. Jain
5	Sh. R.S. Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1170/13 Omprakash Asudani Vs. Smt. Hema Alias Madhu	Ribhu Datt	Neeraj Sharma
6	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal

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